

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622

Company Appeal-248/252//ND/2023

IN THE MATTER OF:

Dwarka Buildcon Private Limited

...APPELLANT

Vs.

ROC Delhi & Haryana

...RESPONDENT

Section

U/s 252

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Adv Awnish Kumar

For the Income Tax Department

:

For the RoC

:Adv. Jyoti Khurana

ORDER

Due to paucity of time, matter is adjourned to **22.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)